Shri Tyagi: Vigilance means the same thing.

Shri Jawaharlal Nehru: I do not know what the hon. Member expects me to say: I do not know whether he expects me to give him an idea of the disposition of our forces and the number of rifles that they have to meet 4,000 guerillas. I think that they are strong enough to meet 4,000 or even 10,000 or even 20,000 guerillas.

12.40 hrs.

RE: ANSWER TO CALL ATTENTION NOTICE

Shri Daji (Indore): Before I proceed to the next item, I have got a small submission to make with your permission. I know I cannot ask a question because I have not signed the notice calling attention. Day before yesterday, on Friday, we raised the issue of this call attention. We raised the point and pointed out that though it was raised here, the Government did not choose to reply here but earlier made a statement in the Rajya Sabha about it. Thereafter, we raised the question of our rights.

Mr. Speaker: I have called for the debates. I had been out yesterday.

Shri Daji: It has come up today. We would like to know.

Mr. Speaker: I will take it up with Government, if necessary.

12.41 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

(iii) REPORTED FORCIBLE OCCUPATION OF INDIAN VILLAGE BY E. PAKISTAN FORCES

Shri Daji (Indore): I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"The news of forcible occupation of Indian village Dumabari by East Pakistan forces."

Shrimati Lakshmi Menon: The House will recall that I made a statement on the situation prevailing in the Lathitilla/Dumabari area on the 21st September, 1963. There has not been any noticeable change in the situation prevailing in this area, since that date. A Starred Question on this subject has also been answered on the 25th November. Evidently, the report carried by a section of the Delhi Press, is merely a write-up on the situation as it has prevailed for quite some time.

2. In my earlier statement, I had stated that, besides Lathitilla, there had been encroachments by the East Pakistan Rifles, in Dumabari, between July and September this year. That had led to the firing between 15th and 20th September, after which a cease fire was declared on the afternoon of the 20th September. Pakistan has not opened fire again. There have been no fresh encroachments, but they have not vacated their pre-cease-fire positions. They continue to maintain the bunkers and trenches which they had constructed in parts of Lathitilla and Dumabari.

3. On the 4th of October, 1963, a meeting took place at Brigadier level, when the two Commanders agreed to maintain their existing positions, without resorting to firing or to add fresh troops, dig new trenches or bunkers or make any improvements in the existing defensive positions. Here again, Pakistan has not quite adhered to the letter of this agreement. Protests have been lodged at the State Government level and at Central Government level.

4. We have offered discussion and inspection at GOCs level, for maintenance of "*status quo*" in the "disputed area", but so far there has